

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70251 of 2020

(Arising out of Order-in-Appeal No.NOI-CUSTOM-000-APP-1555 to 1634-19-20 dated 13.03.2020 passed by Commissioner (Appeals) CGST & Central Excise, Noida)

M/s MKY Enterprises Pvt. Ltd., **.....Appellant**

VERSUS

**Commissioner of Central Excise &
CGST, Noida** **....Respondent**

APPEARANCE:

Shri Prem Ranjan, Advocate & Shri Abhishek Jaju, Advocate for the Appellant

Shri A. K. Choudhary, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. RAJEEV TANDON, MEMBER (TECHNICAL)**

DATE OF HEARING : 25.04.2025
DATE OF PRONOUNCEMENT : 25.06.2025

The appeal is allowed. For order, see order of date in Customs Appeal No.70250 of 2020.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(RAJEEV TANDON)
MEMBER (TECHNICAL)**

LKS